

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

8. C.P. (IB)-154(MB)2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 16.07.2024**

**NAME OF THE PARTIES:- TATA International Limited**  
**V/s**  
**AETOS Agro Merchants Private Limited**

**Section: U/s 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**CP(IB) 154(MB)2024**

Presence:-

Mr. Chetan Kapadia, Sr. Adv. a/w Sarani Gupte and Warisha Parkar

... for Operational Creditor

Mr. Ridhi Nyati a/w Ashwin Shanker, Adv. (VC)

... for Corporate Debtor

By consent of the parties, list this matter for hearing on **23.08.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**